



034245

THE HIGH COURT OF KERALA

Kochi : 682 031  
Date : 12.04.2019

**PROCEEDINGS**

High Court Establishment – Imparting training in Malayalam computing to members of the staff – orders issued.

Read:- Letter No.A1/79/2017/MFS dated 27.11.2018 from the Model Finishing School, Kaloor.

**ORDER NO. A7 - 50 / 2019**

The following members of staff of the High Court are deputed to attend the non-residential training in Malayalam computing for five days from 29.04.2019 to 04.05.2019 at Model Finishing School, Jawaharlal Nehru International Stadium, Kaloor, Kochi.

| Sl.No. | Name and Designation                                 | Section                        |
|--------|--|--------------------------------|
| 1.     | Smt. Shijina M.B., Senior Grade Assistant            | I                              |
| 2.     | Sri.Aravind Mohan, Senior Grade Assistant            | IT                             |
| 3.     | Smt. Monica Varsha K.A., Assistant                   | A                              |
| 4.     | Smt.M.V.Lalitha, Selection Grade Computer Assistant  | A                              |
| 5.     | Smt Swapna B., Senior Grade Computer Assistant       | Recruitment & Examination Cell |
| 6.     | Sri.Prasanth Krishnan U., Computer Assistant Grade I | Filing Data Entry              |
| 7.     | Sri.Rooben V., Computer Assistant Grade I            | IT                             |
| 8.     | Sri.Deepu M.S., Computer Assistant Grade I           | Filing Data Entry              |
| 9.     | Sri.Pramod Kumar T. K., Computer Assistant Grade II  | Typing Pool                    |
| 10.    | Sri.Sreeni Sreedharan, Facility Assistant            | IT                             |

The expenses for the training, ₹ 900/- + 18% GST per head, shall be met from the head of account "2014-00-102-99-05-04-Other Items" and payment shall be effected against invoice after completion of the training.

The officials are directed to report for the aforesaid training at 10.00 a.m. on 29.04.2019.

(By Order)

  
K. Haripal  
Registrar General

To

- The persons concerned, High Court.
- The Controlling Officers concerned, High Court.
- The Finance Wing, High Court.
- The Section Heads concerned, High Court.
- ✓The IT Section, High Court.

p.t.o.

Copy to:-

The Confidential Assistants to the Registrars and the Addl. Registrar  
(General Administration), High Court.

The Deputy Registrar and the Assistant Registrar in charge of IT Section,  
High Court.

The Administrative Records Section, High Court.

The file / Stock file.